

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 38

IA 874/2022, IA 1917/2021 in C.P./(IB)/1967/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **Creative Garments Pvt Ltd V/s Dilip Chhabria Design Pvt Ltd.**

Appearance (via video-conference):

For the Applicant – IA 874	:	PCS Manish Jain
For the Applicant – IA 519	:	Anmol Sehgal, Advocate
For R1 – IA 1873	:	Ms. Vibhuti Keny i/b Converse Law, Advocates
For RP – IA 874	:	Adv Deepak Saxena

Section 33(1) (b) (i) to (iii) r/w 33(3),60(5) & 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Therefore, list this matter on Board on 20.12.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare